NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 20/111/11 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: M/s. Bhagwati Steel Syndicate & Anr. V/s. M/s. Starwire India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME D	ESIGNATION	REPRESENTATIO	N SIGNATURE	51 BZ
1.	ABHAY K-DAS	Adv.	Petitioness	A Chay kavar	Day.
2.	Relehe Shaim	L'empany Gentan	Res. No. 1	Ham	

ORDER

It is submitted by the ld. Counsel for the petitioner that no settlement has been reached between the parties.

2. None is present on behalf of Respondents 2 to 4. Let court notice be issued to respondents 2 to 4, returnable on 29.11.2016.

(Ina Malhotra) Member Judicial